

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 533**  
TO BE ANSWERED ON 28.11.2024

**VILLAGE DEVELOPMENT PLANS UNDER PMAAGY**

533. DR. C M RAMESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) whether it is true that 517 villages have been identified under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) from the State of Andhra Pradesh;
- b) if so, the details thereof, district-wise;
- c) whether it is true that PMAAGY started in 2021-22 and, if so, details of Village Development Plan approved and the amount released so far; and
- d) the steps taken/proposed to be taken to implement PMAAGY in all identified villages in Andhra Pradesh?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (d):** 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' was launched by Govt for integrated development of eligible villages with 50% tribal population and 500 STs across States / UTs selected for undertaking development activities through convergence approach. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) was earmarked under the scheme by the Ministry of Tribal Affairs and the States were required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. In the VDP, the aim is to address gaps with regard to basic amenities identified through Antodaya Mission, in each selected village like Road connectivity, Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water and electricity . As on date 17,656 VDPs have been approved and total funds released till date amounts to Rs.2357.50 Cr.

Under the scheme of PMAAGY, 517 Villages have been identified from the State of Andhra Pradesh. The district wise details are at **Annexure**. However as Andhra Pradesh did not submit the VDPs for the proposed village, funds under the scheme could not be released to State. Further, the State has available fund of Rs. 110 cr in SNA account and pending Utilization Certificate (UC) of Rs. 119.47 Cr. Thus, it would be possible to release funds to State Government only after the utilization of above funds and presentation of UCs.

Based on learning from the success of PM JANMAN, Dharti Abba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) has been launched which will cover more than 63000 villages including the villages covered under PMAAGY, including 878 villages of Andhra Pradesh as given below.

SR. No	Name of the State	No. of District	No. of Block	No. of Villages	Total Population	ST Population	% ST
1	ANDHRA PRADESH	18	107	878	1113652	655450	58.86

The State Govt has been advised to cover these villages under DA-JGUA, which is more structured version of PMAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. It envisages providing dedicated funds for multi-sectoral interventions through convergence of specific schemes of line Ministries/Departments. Attempt has been made to remove the difficulties and challenges faced in PMAAGY. With launch of this Mission, the interventions to address gaps which could not be undertaken under PMAAGY are possible to be executed under DA-JGUA.

#### Annexure

#### Identified villages District wise list for the State of Andhra Pradesh

S. No.	District Name	Total Villages
1.	Anantapur	4
2.	Chittoor	1
3.	East Godavari	69
4.	Guntur	6
5.	Krishna	7
6.	Kurnool	2
7.	Prakasam	6
8.	Srikakulam	66
9.	Visakhapatnam	225
10.	Vizianagaram	104
11.	West Godavari	26
12.	Y.S.R.	1
<b>Total Villages</b>		<b>517</b>

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